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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 204/2019 NTPC LIMITED

> Petitioner Ms. Bani Dixit, Advocate.

versus

Through:

JINDAL ITF LIMITED & ANR.

..... Respondents

Through: Appearance not given.

CORAM: JOINT REGISTRAR (JUDICIAL) SUGANDHA AGGARWAL <u>O R D E R</u> 16.11.2022

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1. Matter is taken up for verification of the bank guarantee furnished by the respondent no. 1 side. It is submitted that bank guarantee has already been taken on record by the Hon'ble Court. Today banker has further verified the particulars of the bank guarantee.

2. Mr. Siddhartha Mazumder working as Manager with IndusInd Bank, Barakhamba Branch, New Delhi physically joined the proceedings and his statement has been recorded with respect to verification of the BG.

3. Mr. Siddhartha Mazumder has stated that the bank extended BG no. OGT0148190037996 on 29.10.2022 for a sum of Rs. 500 Crores (Rupees Five Hundred Crores Only) and the same is valid upto 17.11.2024. It was originally issued on 18.11.2019. The same has been issued at the instance of JINDAL ITF LIMITED in favour of the Registrar General, Delhi High Court. The bank guarantee is Ex.BG-2/R-1.

This is a digitally signed order.





4. The particulars of Ex.BG-2/R-1are found to be correct. The banker has submitted his signed statement for extended BG along with photocopy of his employee id card physically.

SUGANDHA AGGARWAL JOINT REGISTRAR (JUDICIAL)

NOVEMBER 16, 2022/yo